

6

One more opportunity by way of last chance I allowed him to appear. In case none appears on that date ^{the} case will be decided on the basis of pleadings as received. Use a D.O. 96 for order / direction

De

15/9

Sh 5/9

08.08.96

Hon. Mr. Justice B.C. Saxena, V.C.
Hon. Mr. S. Das Gupta, A.M.

Sri A.K. Dave, proxy Counsel for Sri H.K. Chakravorty has stated before us that in view of the subsequent reasons the applicant ~~is~~ no longer interested to prosecute the OA. It is accordingly dismissed as not pressed

GR
CA has not been filed so far.
kmv
7/8/96

Chv)

56
A.M.

Bor
V.C.